

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 78/397-398/CLB/MB/2015

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

Name of the Company: Parth Gaswala & Ors.
V/s.
Prakash Kumar V. Sheth
Shree Manibhadra Food Products Pvt. Ltd.
& Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S GODLAWALA ADVOCATE For Respondents Meanwhile
No. 1 to 3

2. ORDER

None present for the Petitioner. Counsel for Respondent No. 1,2 & 3
present. None present for other respondents.

List the matter on 25.11.2016. Meanwhile parties to complete their
pleadings, if any.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 31st day of August, 2016